

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00452/2019

Jabalpur, this Monday, the 05th day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Manoj Kumar Dubey, S/o Shri G.C. Dubey, aged about 50 years,
Executive Engineer, 506 Army Base Workshop, Jabalpur (M.P.) –
482005
-Applicant

(By Advocate – Shri Harish Singh)

V e r s u s

1. Union of India through the Secretary, Ministry of Defence,
Government of India, South Block, New Delhi – 110001.
2. The Director General, EME, Directorate General of EME, MGO
Branch, Integrated Headquarters of Ministry of Defence (Army),
New Delhi – 110105.
3. The Commandant, 506 Army Base Workshop, Jabalpur (M.P.) –
482005
-Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the respondents submits that the applicant has been granted study leave vide order dated 19.06.2019 (Annexure R-VI). Therefore, the O.A has become infructuous.

2. Learned counsel for the applicant agrees to the same.
3. Accordingly, O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member